

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1461
ANSWERED ON:01.12.2005
SETTING UP OF POWER PLANTS BY IOC
Barad Shri Jashubhai Dhanabhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Indian Oil Corporation Limited (IOC) proposes to set up power plants in some States;
- (b) if so, the details thereof;
- (c) whether the IOC proposes to set up Liquefied Natural Gas (LNG) plants also in collaboration with other countries; and
- (d) if so, the details thereof and the time by which these power plants are likely to be set up?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): No, Sir.

(b): Does not arise in view of (a) above.

(c) & (d): IOC propose to setup an Integrated LNG Project in Iran along with Petropars, a 100% subsidiary of Naftiran Intertrade Company Limited of Iran. IOC and Petropars have submitted a pre-proposal to the National Iranian Oil Company (NIOC) seeking their approval in principle for the development of the integrated project jointly by IOC and Petropars on a nomination basis. The integrated project would consist of

(i) "Upstream facilities for the production of sufficient feed gas to produce 9.0 Million tones of LNG per year in the related downstream facilities for liquefaction of the gas; and

(ii) Related downstream Gas Liquefaction facilities ("LNG Facilities").

IOC has committed to lift 4.5 Million Tonnes of LNG per year for 25 years for marketing in India. For the balance 4.5 Million Tonnes per year LNG, IOC have sought the first right of marketing in India or elsewhere, as mutually agreed with NIOC; otherwise, NIOC would market it on its own.

The question of a time-frame for the completion of power plants does not arise in view of reply to (a) above.